

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No .150/9/HDB//2017
NAME OF THE COMPANY	Ind – Bharat Power (Madras) Ltd
NAME OF THE PETITIONER(S)	Rohan Varma Constructions Pvt Ltd
NAME OF THE RESPONDENT(S)	Ind – Bharat Power (Madras) Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nitish Bandary on b P. VIKRAM	Adv for Respondent	vikram@culawcham.bns.com 9949501616	Nitish Bandary

IRP


Kranthi Kumar

IRP

Kranthi Kumar  
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Kranthi Kumar

Heard Shri Nitish Bandary for Shri P. Vikram, Learned Counsel for the Respondent. It is stated that the new IRP has been proposed by CoC but it is not on record as to who is the new IRP. Post the case after 16.10.2017. The existing RP already filed his report.

  
Member (T)

  
Member (J)